NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/12/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/674/(IB)/2017

NAME OF THE PETITIONER(S)

: RELIANCE COMMERCIAL FINANCE LTD

NAME OF THE RESPONDENT(S)

: VASAN DENTAL HOSPITAL PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Pecetini . S. dram

for Rajagopal & Raghunahan Advocats

2. Mr. Yashood Varedhan Senior Cember For K. Mrostky

ORDER

Counsel creditor present. applicant/financial Counsel for respondent/corporate debtor present and prayed for time to file counter. Further he stated that there is a possibility of settling the matter between the parties. Time is enlarged at request for filing counter and also for making submissions by both the sides. Put up on 18.12.2017.

-59-S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)